

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 25
(IB)-318(PB)/2023

IN THE MATTER OF:

Simpa Energy India Private Limited ... Applicant/Petitioner

Order under Section 59 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 09.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Abhinarayan Mishra for Applicant in IA-4943/2023
Ms. Tanu Priya Gupta, Ms. Khushi Sharma, Mr. Kshitij Laad, Advs. for the applicant in IA-4950/2023
For the Liquidator : Mr. Varun Tandon, Adv. for Liquidator.

ORDER

IA-4943/2023

Ld. Counsel Mr. Abhinarayan Mishra for the Applicant appeared.

A new counsel Mr. Varun Tandon for the Liquidator appeared and sought time to file Vakalatnama.

At his request, list the matter **on 14.05.2024.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT

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(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)